

Annexure 7

Name of the corporate debtor: MIR REALTORS PRIVATE LIMITED

Date of commencement of CIRP:18-December-2021

List of creditors: Pursuant to claims received and updated as on 29th November 2022

List of operational creditors (Government dues)

(Amount in ₹)

S.No	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable						
1	Employees Provident Fund Organisation	Ministry of labour & Employment, Govt of India		03-03-2022	68,95,992.00	68,95,992.00	Unsecured			No					-	-	
2	Employees State Insurance Corporation	Ministry of labour & Employment, Govt of India		11-01-2022	34,650.00	34,650.00	Unsecured			No					-	-	
3	Central Tax & Central Excise, Ernakulam	Ministry of Finance, department of revenue		18-03-2022	14,38,18,244.00	14,38,18,244.00	Unsecured			No					-	-	
	TOTAL				15,07,48,886.00	15,07,48,886.00									-	-	